

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:921  
ANSWERED ON:16.08.2012  
JUVENILE JUSTICE ISSUES  
Shetkar Shri Suresh Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is making bid to sensitise cops to juvenile justice issues;
- (b) if so, the details thereof; and
- (c) the steps taken in this direction so far, State-wise especially in Andhra Pradesh?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c): Yes Madam. The National Institute of Public Co-operation and Child Development (NIPCCD) under the Ministry of Women and Child Development has been organizing training programmes for police as well as for master trainers managing the juvenile justice system. A Statement giving details of training programmes held during the last three years is at Annex.

As for the State of Andhra Pradesh, NIPCCD had organized training programme for police on 17-19 November, 2008.